

[English]

**Pollution by Bagalkot Udyog Ltd.,
Bijapur**

6581. SHRI H.B. PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware that there is a health hazard caused by heavily polluted dust and smoke emitted by Bagalkot Udyog Ltd., a cement manufacturing unit in Bagalkot town in Bijapur District;

(b) if so, whether Government have taken any preventive measures in this regard; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) According to the information received from the Cement Manufacturers' Association, Bagalkot Udyog Limited, an existing Cement Plant operating since 1955 has already installed Electrostatic Precipitators (ESP) in their existing kiln to control dust and smoke from their cement plant.

(b) and (c). Do not arise.

**Construction of Annexe Building to
Calcutta G.P.O.**

6582. SHRI SATYAGOPAL MISRA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the present position of the proposed construction of the Annexe building to Calcutta General Post Office;

(b) the details thereof; and

(c) the reasons for delay ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b). Revised drawings are under preparation and are yet to be finalised for submission to the local authorities for approval.

(c) The drawings are being revised keeping in view the suggestions of local authorities, Indian Heritage Society and other environmental factors.

Use of Alcohol in Motor Vehicles

6583. SHRI SUBHASH YADAV : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether attention of Government has been drawn to the news item appearing in the 'Nav Bharat Times' of 12th March, 1986 stating that more than six lakh motor vehicles are using alcohol extracted from sugarcane in Brazil;

(b) whether Brazil has been exporting such alcohol to U.S.A. and Israel;

(c) whether Government propose to manufacture alcohol from sugarcane and experiment it to be used for motor vehicles in India to save foreign exchange and to meet the demand of petrol in the country; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir.

(b) Government have no information in this regard.

(c) and (d). Although the technology to blend power alcohol with petrol for use as automotive fuel has been established, commercial use of alcohol in India as automotive fuel has not been found feasible as alcohol is in short supply and the indigenous demand for industrial alcohol is being met by import of denatured alcohol. Besides, use of alcohol as fuel is not considered to be optimum utilisation of this industrial raw material which can preferentially be used for making high value-added chemicals in the country. The present production of petrol in the country is sufficient for its requirements. As such, Government do not propose to use alcohol as fuel in substitution of petrol.